Central Administrative Tribunal Principal Bench

C.P. No. 111 of 2000 ĭn O.A. No. 1770 of 1996



2000 New Delhi, dated this the 16th August,

HON BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON BLE DR. A. VEDAVALLI, MEMBER (J)

In the matter of -

Jasbin Kaur Dang

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.. Petitioner

(By Advocate: Shri G.K. Aggarwal)

Versus

Shri T.R. Prasad, Defence Secretary, South Block, DHQ P.O. New Delhi-110011.

.. Respondent

(By Advocate: Shri P.H. Ramchandani)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Heard both sides.

É,

- 2. In the light of the Hon'ble Supreme Court's orders dated 28.7.2000 in SLP No. 11611/2000 and dated 7.8.2000 in SLP No. 11611/2000, Aggarwal prays for permsision to withdraw the C.P. with liberty to file the same at a later stage if necessary.
- 3. Accordingly the present C.P. is dismissed as withdrawn with liberty granted applicant as prayed for in accordance with law, if so advised. Notice observaged,

(Dr. A. Vedavalli)

Member (J)

(S.R. Adige)

Vice Chairman (A)

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